

GOVERNMENT OF INDIA  
MINISTRY OF COAL

LOK SABHA  
UNSTARRED QUESTION NO.4641  
TO BE ANSWERED ON 15.12.2016

**Welfare Schemes organized by CIL**

4641.**SHRI SUSHIL KUMAR SINGH:**

Will the Minister of COAL be pleased to state:

- (a) the details of the measures being taken by Coal India Limited and its subsidiaries to provide vocational training and other welfare activities to women and men;
- (b) the details of the amount spent on providing vocational training and other welfare activities to women by Bharat Coking Coal Limited (BCCL) and Central Coalfields Limited (CCL) during the last three years and the current year, area-wise;
- (c) the details of the training provided by Nari Shakti and other social organizations which are functioning under BCCL and CCL;
- (d) whether these social organisations have been allotted any quarters and if so, the details thereof, and
- (e) the amount contributed and allocated by the Government and others to such social organizations during the last three years and the current year?

**A N S W E R**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a): Coal India Limited (CIL) is providing Vocational training to Women and men employees at the time of their initial appointment and also during their course of employment as per job allocation for gainful utilization of employees. Vocational training is given in respective trade as per their job allocation.

CIL have a well-structured welfare schemes/facilities such as housing, water supply, sanitation, maintenance of colony roads and proper upkeep of colonies, indoor and outdoor medical facilities, medical and health camps in and around the Coal mining areas, post-retirement medical benefits, promotion of games and sports, installation of gymnasiums, yoga Kendra, recreational facilities e.g. club, stadium, playgrounds, children park, library, community centre, canteen, rest shelter, bank, co-operative stores, education facilities including school bus provided for children, scholarship schemes for the wards of the employees, reimbursement of tuition fee & hostel charges of the wards of the employees pursuing studies in all Govt. Engineering and Medical Colleges, award/ reward to the employees and their wards for their achievement in their area of work/education/games, maternity leave and child care leave is given to the women employees of the company.

(b): Amount spent on providing vocational training and other welfare activities by Bharat Coking Coal Limited (BCCL) and Central Coalfields Limited (CCL) during the last three years and the current year and area wise are as under:

(Rs. In Lakh)

<b>BCCL*</b>				
Area	2013-14	2014-15	2015-16	2016-17(Up to Sep)
Barora	1199.09	1313.25	1799.56	79.07
Block-II	1603.41	1557.65	1596.74	55.7
Govinpur	1471.80	1338.54	1479.86	58.04
Katras	1251.23	1360.84	1304.89	59.79
Sijua	1610.89	1667.34	2151.6	91.19
Kusunda	1124.29	1290.80	1211.31	55.13
PutkiBalihari	2463.05	2507.70	2718.96	97.22
Bastacola	1287.90	1466.87	1545.21	54.77
Lodna	2130.85	2293.96	2454.72	95.52
Eastern Jharia	1070.97	1038.60	1211.64	42.29
Chanch Victoria	1032.71	1348.15	1494.95	63.27
Western Jharia	431.42	464.69	543.76	19.36
Washery Division	753.78	860.07	1110.7	16.24
Maduban	76.35	86.54	94.92	3.22
Pay Office	3195.17	5373.29	5893.31	337.43
Mines Rescue Station	23.64	43.71	43.45	2.51
Rope Ways	94.44	-	-	-
Bholi Town	227.68	213.08	247.68	7.11
Kolkata	41.05	43.11	33.72	1.34

\*No separate account is maintained for women. Total amount spent is given

(Rs. In Lakh)

<b>CCL#</b>				
Area	2013-14	2014-15	2015-16	2016-17( Up to Sep)
Hazaribagh	1.20	0.13	0.80	1.00
NK	0.60	0.45	-	-
CWS Barkakana	1.08	0.65	-	-
Barkasayal	-	1.54	4.18	4.42
Argada	-	3.99	-	-
B&K	-	0.39	2.70	-
Piparwar	-	10.27	-	-
Rajrappa	-	2.98	-	-
Dhori	-	-	20.00	-
Kuju	-	-	2.00	-

# For women.

(c): No organization by the name of Nari Shakti or other social organization is functioning in BCCL and CCL

(d): BCCL and CCL have not allotted any quarter to these social organisation.

(e): BCCL and CCL have not contributed / allocated funds to such social organizations during the last three years and the current year.